

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**C.P. (I.B) No. 604/NCLT/AHM/2018**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2020**

Name of the Company: Natvarlal M Patel (HUF)  
V/s.  
Kush Structure Pvt. Ltd.

Section : Section 9 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

**ORDER  
(through video conferencing)**


Mr. Shashvata U. Shukla, Learned Lawyer, appeared on behalf of the Petitioner.

Mr. Kashyap R. Jani, Learned Lawyer, appeared on behalf of the Respondent.

Since it is not properly audible, the matter is adjourned for final hearing to 13.08.2020.

Meanwhile, the parties are directed to file written submission on or before the next date of hearing, by exchanging the copies with each other.

List the matter on 13.08.2020

  
**MANORAMA KUMARI  
MEMBER (JUDICIAL)**

Dated this the 9th day of July, 2020.